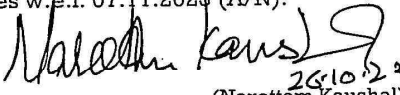


OFFICE OF THE PRINCIPAL DISTRICT JUDGE & SESSIONS JUDGE (HQs): DELHI.
TIS HAZARI COURTS

OR DER

The Voluntary Retirement of Sh. Ajay Kumar Jha S/o Sh. Rama Kant Jha, (E.C. No. 13391/49729824) Sr. Judicial Assistant of this office is hereby accepted on his request and he stands relieved from his official duties w.e.f. 07.11.2023 (A/N).



(Narottam Kaushal)
Principal District & Sessions Judge (HQs)
Delhi

No. 84023-058 Admn. II/PF/Ret./2023

Delhi, Dated the 26 OCT 2023

Copy forwarded for information and necessary action to:

- 1 Office of the Principal District & Sessions Judge, North, West, New Delhi, South, South-East, East, North-East, North-West, South-West, Shahdara, Rouse Avenue Delhi/New Delhi.
- 2 The Drawing and Disbursing Officer, Accounts Branch, Central District, THC, Delhi.
- 3 The Accounts Officer/Assistant Accounts Officer, Accounts Branch, Central District, THC, Delhi with the direction to inform the Housing Department in case the official is in possession of government accommodation.
- 4 The Leave Sanctioning Authority, Central District, THC, Delhi.
- 5 The Sr. A.O. (Judicial)/A.O. (Judicial), Vigilance & Litigation Branch, District Central, Tis Hazari Courts, Delhi.
- 6 Dealing Assistants- ACRs, Seniority & Promotion-JJA & JA(Admn-II), Transfer & Posting (Admn- II)/ District Central, Tis Hazari Courts, Delhi.
- 7 Pay Bill Clerk and Service Book Clerk, Central District, THC, Delhi for further necessary action.
- 8 The Web-Site Committee, Tis Hazari Courts, Delhi.
- 9 The Dealing Official, Server Room, Room No. 207, Tis Hazari Courts, Delhi.
- 10 Hindi Section, Room No. 232, Tis Hazari Courts, Delhi.
- 11 Dealing Assistant Layers Seat, THC, Delhi.
- 12 Promotion Cell, THC, Delhi.
- 13 Pension Cell, Central District, THC, Delhi.
- 14 Sh. Ajay Kumar Jha S/o Sh. Rama Kant Jha, Sr. Judicial Assistant/Reader in the court of Ms. Naina, Ld. MM, NI-Act, THC, Delhi with the direction that before leaving the office you have to handover/clear "all the dues/charges in possession with you alongwith all the physical hardware and software articles related to your dealing seat, if any occupied. Further, you are also directed to process regarding surrendering of Govt. Accommodation, if occupied.


(Simmi Kapoor)
A.O. (Judl.) Admn.II (C)
O/o Principal District & Sessions Judge (HQs):
Tis Hazari Courts, Delhi.